

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00061/2018**

Jabalpur, this Tuesday, the 27<sup>th</sup> day of February, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahendra Jatav S/o Lt. Bhagwandas,  
Aged about 30 years, R/o Dr. Bheem Rao Chowk,  
Lakhera Ward, Kawasjee Ward, Distt. Katni  
(MP)-483504, M. 9981649997 **-Applicant**

**(By Advocate –NONE)**

**V e r s u s**

1. Union of India, through the General Manager,  
West Central Railway, Jabalpur -482001
2. The Divisional Railway Manager,  
West Central Railway, Jabalpur-482001 **- Respondents**

**O R D E R (ORAL)**

**By Navin Tandon, AM**

None for the applicant. Even on the revised call no one appeared for the applicant.

**2.** On last two occasions i.e. on 19.01.2018 & 05.02.2018 also nobody appeared for the applicant. Today also when the matter was called, no one appeared for the applicant. Thus, it seems that the applicant is no more interested in prosecuting the case further.

3. In view of it, the Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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